- (vi) The gender sensitization forms an important part of the training courses. At present, 114 workshops on gender senitization are going on at the rate of two every week to sensitise police personnel.
- (vii) Drives against eve-teasers and pick pockets have been stepped up by the District Police.

Militants training Camps in Bangladesh

- 824. SHRi DATTA MEGHE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Director-General of Border Security force has revealed that from 5 to 10 lakh Bangladeshis are illegally staying in Delhi who are having links with active militant organizations and 194 training camps are openly running in Bangladesh giving training to militants;
 - (b) if so, the details thereof; and
 - (c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY): (a) and (b) The Director General of Border Security Force did not make any statement about the number of Bangladeshis illegally residing in Delhi nor their alleged links with militant organizations. He did, however, mention that Indian Insurgent Groups had established hide-outs in Bangladesh territories for the purpose of taking shelter and training.

(c) the steps taken by the Government to check illegal migration of Bangladeshis into the country include raising of additional Battalions of Border Security Force; reduction of gaps between the border outposts; intensification of patrolling, both on the land and the reverine border; accelerated programme of construction of border roads and fencing; increase in the number of outposts; and provision of surveillance equipment, etc.

The Government have also taken up the matter with the Government of Bangladesh on several fora at the highest level. The Bangaidesh Government have reiterated that they do not provide sanctuary to elements prejudicial to the interests of India and have denied the existence of Indian Insurgents or their camps in Bangladesh.